## Government of Punjab

## Department of Social Security and Women & Child Development (Social Security Branch)

## **NOTIFICATION**

No.5/15/2001-1SS(3SS)/3025

Dated, Chandigarh: 9.12.2020

In exercise of the powers conferred by section 4(1) of the Juvenile Justice (Care and Protection of Children) Act, 2015 and all other powers enabling him in this behalf, the Governor of Punjab, in continuation of Notification No.5/15/2001-1SS/1281491, dated 26.07.2018, is pleased to appoint the Members of Juvenile Justice Boards in following districts of the State:-

Sr.	District	Post/Designation	Name	Father's/Husband	Address
No.				Name	,
01	Faridkot	Member	Ms. Nitasha	Sh. Sandeep	132, Adarsh
•			Rani	Mittal	Nagar.
		i -	•		Faridkot.
02	Amritsar	Member	Ms. Indu	Sh. Suresh	33, Golak
;			Verma	Kumar Verma	Nagar. near
1					Gopal Mandir,
		•			Majithia Road.
	1				Amritsar.
03	Kapurthala	a Member	Ms. Mini	Sh. Rajesh	539-C. Urban
,			Roojam	Kumar Bhagat	Estate.
1					Kapurthala.
04	SAS	Member	Ms. Veena	Sh. Ravi Arora	# 452, Sector
1	Nagar		Arora		2, Panchkula.
05	Fazilka	Member	Sh.	Sh. Krishan	3957.
î T			Sukhdeep	Kumar	Pujarian Gali,
1			Singh		Near Blkaneroi
			1		Road, Fazilka.

The term of office of Social Workers appointed for Juvenile Justice Board as Members will remain till the tenure of the Board i.e 22.07.2021.

Dated, Chandigarh

08th December

Raji P. Shrivastava

Principal Secretary, Govt. of Punjab Department of Social Security and Women & Child Development.

Endst. No.5/15/2001-195(3SS)/3026-3033

Dated, Chandigarh: 9.12.2020

A copy is forwarded to the following for information and necessary action:-

- The Chief Secretary to Govt. of Punjab 9)
- The Additional Chief Secretary to Govt. of Punjab, Department of Home Affairs & 10) Justice.

The Registrar, Punjab and Haryana High Court, Chandigarh.

The Secretary to Govt. of India, Ministry of Women & Child Development, Shastri 12) Bhawan, New Delhi.

All the Deputy Commissioners in the State. 13)

- All the Senior Superintendents of Police in the State.
- Director, Social Security and Women & Child Development, Punjab.
- All the Chairpersons and Members of Child Welfare Committees in the State. 16)

Marindu Kary Under Secretary Social Security

Endst. No.5/15/2001-1SS(3SS)/3034

Dated, Chandigarh: 9.12.2020

A copy of the notification is forwarded to the Controller, Printing and Stationery, Punjab, Chandigarh for publication of this Notification in the Punjab Government Gazzette (Ordinary) and to supply 100 copies of the same to this Naundu Kam
Under Secretary Social Security Department.